

0.1.122/89

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Serial No. of Order	Date of Order	Order with Signature
6	63-90	<p>Copy of Counter has since been served. Call on 26.3.90 for hearing as requested by Mr.K.P.Misra, learned Counsel for the applicant.</p> <p><i>Pradeep</i> Vice-Chairman <i>M</i> Member(J)</p>
7	26-3-90	<p>Heard Sri K.P.Misra for the applicant and Mr.G.Rath, for the Respondents. The relief that the applicant has prayed for is to quash the order of transfer dated 13.3.89. From one the 1st paragraph of the Counter of Respondent Nos.1 and 2 it appears that the said order has been cancelled on 31.3.89 under order No.134/1/ADM/DE. Since the order of transfer has been cancelled, the application has become infructuous and is disposed of accordingly.</p> <p><i>Pradeep</i> Vice-Chairman <i>M</i> Member(Judicial)</p>